NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II
SPECIAL BENCH

4. IA 1498/2023 in C.P. (IB)/1176(MB)2017

CORAM:
SHRI ANIL RAJ CHELLAN **SHRI KISHORE VEMULAPALLI**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2024

NAME OF THE PARTIES:- **Devendra Jain**
IN THE MATTER OF
Bell Finvest (India) Ltd.
V/s
Richa Creation India Pvt. Ltd.

Section: 54(1) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 1498 of 2023

Presence:-

Mr. Atishay Jain a/w Tanushree Sogani i/b Kunal Kanungo

… for Applicant/Liquidator

This Application is filed by the Liquidator for dissolution of the Corporate Debtor. List this matter before the regular bench on **28.08.2024** for consideration**.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KISHORE VEMULAPALLI**
Member (Technical) **Member (Judicial)**
ANKIT